

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Corrigendum to Government Order No. 648-JK(LD) of 2022 dated
14-02-2022.

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Please read "31-05-2019" instead of "31-03-2019" appearing in column 4 under heading "(Date of confirmation/regularization as Special Secretary)", against serial No. 2 in the Government Order No. 648-JK(LD) of 2022 dated 14-02-2022 issued under endorsement No. LAW-Estt/42/2021-10 dated 14-02-2022.

By Order.

[Handwritten Signature]
15.02.2022

*Additional Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.*

No: - LAW-Estt/42/2021-10.

Dated: 15 - 02 - 2022.

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
2. Principal Secretary to the Government, General Administration Department.
3. Principal Secretary to Government, Housing and Urban Development Department.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Director Archives, Archaeology and Museums, J&K Srinagar.
6. Director Finance, Department of Law, Justice and Parliamentary Affairs.
7. Secretary, J&K Service Selection Board, Jammu.
8. Concerned officers for information.
9. Director Information, J&K Srinagar for information.
10. Director Litigation, Jammu.
11. Private Secretary to the Chief Secretary for information of worthy Chief Secretary.
12. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
13. In charge Website, Department of Law, Justice and Parliamentary Affairs.
14. Government Order file.
15. File Concerned.

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Confirmation/regularization of officers of the Jammu and Kashmir Legal (Gazetted) Service.

Reference:- General Administration Department's No. GAD-Serv0 Genl/49/2021-02- GAD Dated 07-02-2022.

Government Order No: 648 –JK(LD) of 2022.
Dated : 14 - 02 - 2022.

Sanction is hereby accorded to the confirmation/regularisation of officiating promotion of the following officers as Special Secretaries to Government of the Jammu and Kashmir Legal (Gazetted) Service on regular basis in the Pay Level-13 (123100-215900) from the dates shown against each:-

S.No.	Name of the officer S/Shri	Designation	Date of confirmation/regularization as Special Secretary
1.	Jang Bhadur	Special Secretary to Government	05-03-2019
2.	Mtr. Tanveer Mufti (Retired)	Special Secretary to Government	05-03-2019 to 31-03-2019
3.	Showkat Ahmad Mir	Special Secretary to Government	06-02-2020
4.	Smt. Villy Kaul	Special Secretary to Government	06-02-2020

This order shall be subject to the outcome of writ petition/O.A, if any, pending before any Court of law/Tribunal.

By Order of the Government of the Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government.

Dated: 14 – 02 – 2022.



No: LAW-Estt/42/2021-10.

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
2. Principal Secretary to the Government, General Administration Department.
3. Principal Secretary to Government, Housing and Urban Development Department.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
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7. Secretary, J&K Service Selection Board, Jammu.
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14.02.22
(Ashish Gupta)
Additional Secretary to Government.

14.02.2022